

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 108

IA No. 2902, 1450/ND/2021 in IB-2721/ND/2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 16.08.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arun Kathpalia, Sr. Adv. Mr. R. K. Gupta,
Ms. Swarlipi Deb Roy, Mr. Ekansh Mishra, Adv.
For the RP :Mr. Ritin Rai, Senior Advocate, Mr. Sanjay Bhatt,
Ms. Niharika Sharma, Mr. Karan Kohli & Ms. RITika Sinha
For Kotak Mahindra Bank Ltd. : Mr. Navneet Gupta, Ms. Shilpa Thakur,
Ms. Vidhushi, Advs.

ORDER

IA No. 2902/ND/2021:

Application filed by M/s Orris Infrastructure Private Limited. Learned Senior Counsel Mr. Kathpalia alongwith Learned Counsel Mr. R.K. Gupta, argued the application. Due to time constraints adjourned for further argument on 18.08.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**